## Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Chamber Constructions Pvt. Ltd. Date of commencement of CIRP: 16.07.2019 (Order Received on 17-07-2019); List of creditors as on: 2-06-2021 List of other creditors (Other than financial creditors and operational creditors)

(Amount in Rs.)

SI.	Name of	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	contingent	mutual dues,	claim not	claim under	any
		receipt	claimed	claim	claim	covered by	covered by	related	claim	that may be set-	admitted	verification	
				admitted		security	guarantee	party?		off			
	NIL		0	0							0		
											0		
											0		
0	Total		0	0		0	0		0	0	0	0	